

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-20/2001/8319/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court, Guwahati.

To, Shri Darak Ullah,
District & Sessions Judge,
Kamrup, Amingaon.

Dated Guwahati, the rd 22 September, 2022.

Sub:- **Station leave permission.**

Ref:- Letter no. DJKA/7692/2022, Dated 21.09.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission from 05.10.2022 to 10.10.2022 to visit Hyderabad** and thereafter to Sivasagar, has been granted.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-20/2001/8320/A, dated , 22-09-2022

Copy forwarded for information to:

1. The Project Manager, Gauhati High Court, Guwahati.


JT. REGISTRAR (VIGILANCE) 